

National Company Law Tribunal

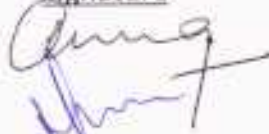

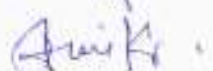
Allahabad Bench

CP NO 12/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE COMPANY: J.R Organics Ltd

SECTION OF THE COMPANIES ACT: Rule 7 Of I & B Code,2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anurag Khanna	Sr Advocate	for Respondent	
2.	Nipun Singh	Advocate	for Respondent	
3-	ANIL KUMAR	PCS	Petitioner	

Order dated 28.02.2017

CP No. 12/ALD/2017 J.R. Organics Ltd

Parties are represented by their respective counsel. The Learned counsel for the respondent seeks time to file a formal objection on maintainability of the present insolvency petition. Liberty is granted for filing objection within three days by serving an advance copy thereof to the opposite party/counsel. The case is fixed for the preliminary hearing on admission. List the matter on 07.03.2017.


SH. H.P. CHATURVEDI (Judicial Member)